

(a) whether Central Government are assisting the State of Kerala in construction of hostels for working women; and

(b) if so, the details regarding the financial assistance granted to the State during the last three years and the performance thereon?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) Yes, Sir.

(b) A statement is laid on the table of the House, (*Placed in Library, see No LT-4254/82*).

#### Fare Meters of Taxis and Auto Rickshaws

1168. SHRI S. M. KRISHNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether in view of the approaching Asian Games the fare meters of taxis and autorickshaws are proposed to be calibrated;

(b) if so, the reasons for not doing the same by now when the last revision of fares was made about a year ago; and

(c) when it is likely to be done especially in view of the fact that the drivers over charge the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESARI) : (a) to (c). in Delhi the last calibration of meters was undertaken in March 1979 and completed in 14 month. The State Transport Authority Delhi Administration, taking into account various factors including time involved in the re-calibration of the large number of meters, had decided in July 1981 that the existing

meter calibration should be allowed to remain and that the present Fare Charges may be on the basis of conversion charts. It has been made compulsory on the part of the Auto-rickshaw driver to prominently display the chart inside the vehicle. Traffic Police Authorities as also the Deputy Director Transport (Enforcement) are assigned the Job of attending to any complaint at over-charging, as may be received.

#### Guidelines to States to implement New-20-Point Programme

1169. SHRI PRATAP BHANU SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have prepared any action plan to implement point Nos. 13, 14 and 15 of new 20-point programme for the year 1982-83;

(b) if so, the details thereof; and

(c) whether any guidelines have been sent to State Governments in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) and (b). Yes. Targets have been fixed for various components of the programmes covered under points 13, 14, 15 as shown at Statement attached. The performance in various States/U.Ts is being closely monitored.

(c) Yes. State Governments are advised from time to time about various aspects of the programmes to ensure better implementation. In addition Union Health Minister has written to the Chief Minister of States to energise and enhance the family welfare programme both